CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

WELSPUN INVESTMENTS AND COMMERCIALS LIMITED

Registered Office: Welspun City, Village Versamedi, Taluka Anjar, Kutch Dist, Gujarat - 370110, India
Telephone No:+91-2836-661111; Fax No.:+91-2836-279010; Email id:companysecretary_winl@welspun.com

This Corrigendum to the Detailed Public Statement ("**Corrigendum**") is issued to the Public Shareholders of Welspun Investments and Commercials Limited ("**WICL**" or the "**Target Company**") by Prime Securities Limited ("**Prime**" or "**Manager to the Offer**" or "**Manager**"), on behalf of Krishiraj Trading Limited ("**KTL**" / "**Acquirer**") along with Welspun Mercantile Limited ("**WML**" / "**PAC 1**") and Welspun Wintex Limited ("**WWL**" / "**PAC 2**"), (Collectively PAC 1 and PAC 2, referred to as "**Persons Acting in Concert**" / "**PAC**"), pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). This Corrigendum should be read in continuation of, and in conjunction with Detailed Public Statement appeared on September 26, 2012 ("**DPS**") in the following newspapers:

Publications	Editions
Business Standard (English)	All Editions
Business Standard (Hindi)	All Editions
Navashakti (Marathi)	All Editions
Western Times (Gujarati)	All Editions

The shareholders of the Target Company are requested to note the following, based on the observations by SEBI vide its letter no. CFD/DCR/OW/25711/2012 dated November 19, 2012:

1. The schedule of activities pertaining to the Offer should be read as under:

Particulars	Original	Revised
Date of PA	Tuesday, September 18, 2012	Tuesday, September 18, 2012
Date of publication of the DPS in newspapers simultaneously with submission to SEBI, Stock Exchanges and the registered office of the Target Company	Wednesday, September 26, 2012	Wednesday, September 26, 2012
Filing of the draft letter of offer with SEBI	Thursday, October 04, 2012	Wednesday, October 03, 2012
Last date for public announcement of a competing offer(s) being made	Thursday, October 18, 2012	Thursday, October 18, 2012
Last date for SEBI observations on draft letter of offer	Monday, October 29, 2012	Monday, November 19, 2012
Identified Date*	Wednesday, October 31, 2012	Wednesday, November 21, 2012
Date by which Letter of Offer is to be posted to the Public Shareholders	Wednesday, November 07, 2012	Thursday, November 29, 2012
Last date for upward revision of the Offer Price or any increase in Offer Size	Thursday, November 08, 2012	Friday, November 30, 2012
Last date for public announcement by the Independent Directors Committee of the Target Company on their recommendation to the Public Shareholders for this Offer	Friday, November 09, 2012	Monday, December 03, 2012
Date of publication of Offer Opening Public Announcement in the newspapers where this DPS has been published	Thursday, November 15, 2012	Wednesday, December 05, 2012
Date of commencement of the tendering period	Friday, November 16, 2012	Thursday, December 06, 2012
Date of closure of the tendering period	Friday, November 30, 2012	Wednesday, December 19, 2012
Date of communicating the rejection/ acceptance and payment of consideration for the acquired shares	Friday, December 14, 2012	Thursday, January 03, 2013
Issue of Post Offer Advertisement	Friday, December 21, 2012	Thursday, January 10, 2013

** The Identified Date is the date falling on the 10th working day prior to the commencement of the tendering period, for the purpose of determining the shareholders to whom the Letter of Offer shall be sent.*

The Acquirer and the PAC accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the SEBI (SAST) Regulations.

Capitalized terms used in this Corrigendum but not defined shall have the same meaning as assigned in the DPS. The other terms and conditions remain unchanged.

The Corrigendum would also be available on SEBI's website (www.sebi.gov.in).

Issued by Manager to the Offer

PRIME

Prime Securities Limited
Ashford Centre, 7th Floor, Shankarrao Naram Marg, Opp. Peninsula Corporate Park, Lower Parel, Mumbai – 400 013
Tel: +91 22 2498 1515 E-mail: wicl_openoffer@primesec.com;
Contact Person: Mr. Nitesh Surana / Mr. Apurva Doshi
SEBI Registration Number: INM000000750

Sd/-
On behalf of Krishiraj Trading Limited, Welspun Mercantile Limited and Welspun Wintex Limited

Place: Mumbai
Date: November 28, 2012